

Export of Wheat and Rice

† 784. SHRI RAJMOHINDER SINGH:
SHRI KAPIL SIB AL:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that export of foodgrains is considered due to its surplus stock in the country;
- (b) if so, whether Government have formulated any scheme to encourage export of wheat and rice from the country;
- (c) if so, the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) As per EXIM Policy, export of rice is not subject to registration with Agricultural and Processed Food Products Exports Development Authority (APEDA). Export of wheat is also free subject to quantitative ceilings as may be notified by the Director General of Foreign Trade (DGFT) from time to time and Registration-cum-Allocation Certificate issued by APEDA.

In order to liquidate surplus wheat stocks, the following decisions have been taken :-

- (i) Provision of Commodity loan of wheat to SAARC countries, or any other countries, who are willing to take loan.
- (ii) Entering into Barter trade wheat with those countries which can supply us commodities in exchange of wheat at prices at which they are importing wheat from other countries.
- (iii) FCI has been allowed to export wheat on Govt, to Govt, account subject to suitable floor price.

Rise in Export

† 785: DR. D. MASTHAN:
SHRI RAJ MOHINDER SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that export from the country is on the rise since the last few years;

† Original notice of the question was received in Hindi.